GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

RAJYA SABHA UNSTARRED QUESTION NO. 2041

(TO BE ANSWERED ON 08.08.2024)

IMPLEMENTATION OF RECOMMENDATIONS MADE BY SECOND ADMINISTRATIVE REFORMS COMMISSION

2041. SHRI RAJEEV SHUKLA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is considering implementation of the recommendations made by the Second Administrative Reforms Commission;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of progress made in this respect; and
- (e) the estimated timeline for the implementation of the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (e): The decisions taken on the recommendations of the Second Administrative Reforms Commission were conveyed to concerned Ministries/ Departments in the Government of India and all State Governments/ Union Territory Administrations for taking necessary action for implementation of the accepted recommendations. The implementation of the recommendations is a continuous ongoing process.
